



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,9th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**JUDGMENT**

156	WA/213/2022 CAVT. NO.06752/022,	B. K. CONSTRUCTION <b>Versus</b> MANAGING DIRECTOR NATIONAL HEALTH MISSION, ASSAM AND 2 ORS.	MR. A K SHARMA MR A CHALIHA	MR P NAYAK SC, HEALTH FOR CAVEATOR
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**ORDERS**

157	I.A.(Civil)/3263/2022 CONNECTED WITH ITEM NO. 108 OF THE DAILY CAUSE LIST in WP(C)/285/2022	MS MONITA DEWAN CHAKMA AND ANR <b>Versus</b> THE STATE OF MIZORAM AND ORS.	MS. S CHAKRAVARTY	GA, MIZORAM
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LEAVE NOTE OF ADVOCATES FOR 09/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR. I ALAM	04-11-2022	To	09-11-2022
12)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
13)	MR M Z AHMED	09-11-2022	To	10-11-2022
14)	MS. B DUTTA	09-11-2022	To	10-11-2022
15)	MR H S KALSI	09-11-2022	To	19-11-2022
16)	MR. DITUL DAS	09-11-2022	To	09-11-2022
17)	MR S BORTHAKUR	09-11-2022	To	09-11-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP ADDITIONAL  
HEARING CAUSELIST DATED 07-11-2022  
TO 22-12-2022(RELATING TO DIVISION  
BENCH-II) AND SPECIAL CAUSE LIST  
DATED 07-11-2022 TO 18-11-2022(RELATING  
TO DIVISION BENCH-II),ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
30	I.A.(Civil)/3202/2022 B/O in WP(C)/6791/2022	JAYNAB NESSA @ JAINAB NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR SARFRAZ NAWAZ MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> WP(C)/6791/2022	JAYNAB NESSA @ JAINAB NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 09/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
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12)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
13)	MR M Z AHMED	09-11-2022	To	10-11-2022
14)	MS. B DUTTA	09-11-2022	To	10-11-2022

15)	MR H S KALSI	09-11-2022	To	19-11-2022
16)	MR. DITUL DAS	09-11-2022	To	09-11-2022
17)	MR S BORTHAKUR	09-11-2022	To	09-11-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS**

**ITEM NO. 12 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
56	WP(C)/7130/2022 B/O	BISHWAJIT TIWARY AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S SHARMA MS. P TALUKDAR	DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 09/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
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12)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
13)	MR M Z AHMED	09-11-2022	To	10-11-2022
14)	MS. B DUTTA	09-11-2022	To	10-11-2022
15)	MR H S KALSI	09-11-2022	To	19-11-2022
16)	MR. DITUL DAS	09-11-2022	To	09-11-2022
17)	MR S BORTHAKUR	09-11-2022	To	09-11-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
60	WP(C)/7104/2022 FIXED	BHABANANDA DOLEY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. J KALITA	MR. B CHOUDHURY, SC STATE GST DY.S.G.I.
61	WP(C)/7138/2022 B/O	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LTD. AND 3 ORS. <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MS. B CHOWDHURY	DY.S.G.I. SC, SC, IRCTC
62	WP(C)/7139/2022 B/O	HAR GOVINDA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S Ali MR K DAS	SC, CO OP
<b>ORDERS</b>				
63	I.A.(Civil)/3238/2022 in MACApp./509/2019	HAMIDUR RAHMAN <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND 7 ORS.	MR. S ISLAM MR A HAWARI	MS. R D MOZUMDAR MR. K K BHATTA
64	WP(C)/3878/2022 B/O	KHANDAKAR JIYAUH RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MR. D GOGOI	MR. N N B CHOUDHURY(R. Nos. 8 & 9) MR. M DEWAN(R. Nos. 8 & 9) SC, FOREST

LEAVE NOTE OF ADVOCATES FOR 09/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
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15)	MR H S KALSI	09-11-2022	To	19-11-2022
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 6**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP ADDITIONAL  
HEARING CAUSELIST DATED 07-11-2022  
TO 22-12-2022(RELATING TO SPECIAL  
DIVISION BENCH),ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
13	WP(C)/7140/2022 B/O	TINKU SOM <b>Versus</b> THE DIRECTOR GENERAL OF POLICE AND 3 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/11/2022

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2)	MR. O P BHATI	20-10-2022	To	12-11-2022
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

51	Review.Pet./161/2022 BY SLIP, WITH WP(C)/1139/2020 (D/O)	MOKHTAR AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, IRRIGATION
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**HEARING**

52	WP(C)/2934/2012 B/O	BHORAT CH. BORAH <b>Versus</b> THE G.M., INDIAN BANK and ORS.	MR.D SAIKIA MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.D DAS MRSA VERMA	MR.T ROY MR.P SEN
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LEAVE NOTE OF ADVOCATES FOR 09/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CIVIL BENCH-I(RSA AND  
RFA)),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **FOR HEARING U/O XLI RULE II C.P.C.**

51 RSA/48/2022  
FIXED

ON THE DEATH OF SMT. ANI TAMULI @  
ANIMA TAMULI HER LEGAL HEIRS ASHOK  
TAMULI AND ORS. AND 8 ORS  
**Versus**  
SMTI RENU DEVI AND 2 ORS

MR. S P ROY  
MS. N RAI  
MS S DAS

**WITH**

I.A.(Civil)/936/2022  
in RSA/48/2022

ON THE DEATH OF SMT. ANI TAMULI @  
ANIMA TAMULI HER LEGAL HEIRS ASHOK  
TAMULI AND ORS. AND 8 ORS  
**Versus**  
SMTI RENU DEVI AND 2 ORS

MR. S P ROY  
MS. N RAI  
MS S DAS

52 RSA/144/2022  
FIXED

BHABENDRA NATH SARMA  
**Versus**  
RATUL KALITA

MR. I H LASKAR  
MR. P K DEKA  
MR. P DAIMARY  
MR. R. KARIM

**WITH**

I.A.(Civil)/2896/2022  
in RSA/144/2022

BHABENDRA NATH SARMA  
**Versus**  
RATUL KALITA

MR. I H LASKAR  
MR. P K DEKA  
MR. M S ALAM  
MR. P DAIMARY

#### **ORDERS**

53 I.A.(Civil)/1999/2018  
FIXED  
in RSA/159/2018

MD NASIM RAHMAN  
**Versus**  
HEM CHANDRA BARUAH

MR. J C GOGOI  
MR. K KALITA  
MR. D HANDIQUE  
MR. S ALI  
MR. R KALITA  
MR. N GOGOI

MR. B BARUAH  
MS S HASNU  
MR. C BARUAH

**WITH**

RSA/159/2018

MD NASIM RAHMAN  
**Versus**  
SRI HEM CHANDRA BARUAH

MR. B D GOSWAMI  
MR. J C GOGOI  
MR. K KALITA  
MR. D HANDIQUE  
MR. S ALI  
MS H DEKA  
MR. R KALITA  
MR. N GOGOI  
MR B ISLAM

**WITH**  
I.A.(Civil)/2000/2018  
**in** RSA/159/2018

MD NASIM RAHMAN  
**Versus**  
HEM CHANDRA BARUAH

MR. J C GOGOI  
MR. K KALITA  
MR. D HANDIQUE  
MR. S ALI  
MR. R KALITA  
MR. N GOGOI

54 Review.Pet./158/2022  
IN WP(C)/3394/2018 (D/O), FIXED

GAJEN DAS AND 6 ORS .  
**Versus**  
INDIAN BANK 2 ORS .

MR S CHAKRABORTY

MR. S CHAMARIA

**HEARING**

55 RSA/87/2014  
WITH LCR, B/O

GOBARDHAN MAHESWARI  
**Versus**  
SAHID ALI AND 18ORS

MR.Z MUKIT  
MRS.N CHANDAK  
(AGARWAL)  
MR.R P GUPTA

MR.R C DAS  
MR.S C DAS  
MRP BURAGOHAIN

56 RSA/152/2019  
WITH LCR, B/O

MD. BIRBAL HUSSAIN  
**Versus**  
MUSSTT. ASNARA BEGUM AND 10 ORS.

MR. M U MAHMUD  
MS K GOGOI  
MR S ISLAM  
MS. R AHMED

MR.A K SHARMA (R-2,4,6)  
MR S BHUYAN (R-2,4,6)  
MR. A MOBARAQUE (R-  
2,4,6)  
MR. R SARKAR

57 Test.App./3/2021  
WITH LCR, B/O

KALYANI CHOUDHURY AND 2 ORS  
**Versus**  
BABITA CHOUDHURY

MR. D P CHALIHA  
MS M ROY

MR. N N JHA

**WITH**  
I.A.(Civil)/1060/2021  
**in** Test.App./3/2021

KALYANI CHOUDHURY AND 2 ORS.  
**Versus**  
BABITA CHOUDHURY

MR. D P CHALIHA  
MS M ROY

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LEAVE NOTE OF ADVOCATES FOR 09/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR. I ALAM	04-11-2022	To	09-11-2022
12)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
13)	MR M Z AHMED	09-11-2022	To	10-11-2022
14)	MS. B DUTTA	09-11-2022	To	10-11-2022
15)	MR H S KALSI	09-11-2022	To	19-11-2022
16)	MR. DITUL DAS	09-11-2022	To	09-11-2022
17)	MR S BORTHAKUR	09-11-2022	To	09-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,9th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CRIMINAL AND CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
52	CRP(IO)/261/2022 FIXED	GYAN CHAND JUNEJA <b>Versus</b> MITUN GHOSE @ MITUN SEN	MR. D MOZUMDER MR. S BISWAS MR C GOGOI MS D DEVI	
<b>ADMISSION</b>				
53	MACApp./749/2022 FIXED	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMTI TUTUMONI HANDIQUE GOGOI and 4 ORS	MR. S K GOSWAMI MR. S K GOSWAMI MR.N BARMAN MR.R KATHKATIA	MR G JALAN MR.N K BHATRA FOR CAVEATOR
54	MACApp./751/2022 FIXED	ROUSHANARA BEGUM AND 3 ORS <b>Versus</b> ORIENTAL INSURANCE CO. LTD AND ANR	MR. A BARUAH MR. J P MORE MR. B J MUKHERJEE	MR. S K GOSWAMI (R1) MR. A KALITA (R1) MR. R SHARMA (R1)
<b>ORDERS</b>				
55	MACApp./706/2018 WITH LCR, B/O	ANOWARA KHATUN AND 4 ORS <b>Versus</b> HDFC ERGO GENERAL INSURANCE CO. LTD AND 2 ORS	MR. M A SHEIKH MR M RAHMAN MR. M HUSSAIN MS F INTAZ	MR. K K BHATTA (R1) G UDDIN (R2) MS JONA TALUKDAR (R1) MS. P A TALUKDAR (R2) MR N Y KONYAK (R2)
<b>WITH</b>				
56	MACApp./349/2021	SRI GAKUL CHANDRA DAS <b>Versus</b> ABDUL BAREK AND 6 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR. D K RAJAK	MR. A ROSHID (r.1-6) MS. M R DEVI (r.1-6) MR A RASHID MS R DEVI
57	MACApp./782/2018 WITH LCR, FIXED	SRI KARTIK DEKA <b>Versus</b> NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. A K RAY MR. I GOGOI MS. T DAS	MR. K K BHATTA MS JONA TALUKDAR MS R DEVI
58	MACApp./308/2022 WITH LCR, B/O	AYNUL HAQUE <b>Versus</b> NATIONAL INSURANCE COMPANY LTD. AND 3 ORS.		MR. A J SAIKIA (r-1) MR. B KAKATI (r-1) MR G S BORO (r-1)

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LEAVE NOTE OF ADVOCATES FOR 09/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
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15)	MR H S KALSI	09-11-2022	To	19-11-2022
16)	MR. DITUL DAS	09-11-2022	To	09-11-2022
17)	MR S BORTHAKUR	09-11-2022	To	09-11-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Wednesday,9th November 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CEL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS**

**ITEM NO.36 IN THE DAILY CAUSE LIST  
HAS BEEN WRONGLY LISTED]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>MOTION</b>				
64	AB/3294/2022 B/O	SHAJAHAN ALI AKAND <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
65	Bail Appln./2841/2022 FIXED.	IZAL HAQUE @ AYZAL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
66	Bail Appln./2940/2022 FIXED	AFSIDUL SK @ AFSADUL SK <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
<b>BAIL HEARING</b>				
67	AB/2643/2022 B/O	MD. MAJIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
68	AB/3240/2022 FIXED	ABDUR RASHID SHEIKH @ ABDUR RASHID SK <b>Versus</b> THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MR J ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/11/2022

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16)	MR. DITUL DAS	09-11-2022	To	09-11-2022
17)	MR S BORTHAKUR	09-11-2022	To	09-11-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.APP.),  
FROM ITEM NOS.1-35), ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
58	Bail Appln./2856/2022 B/O	SAHAJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. B DEKA MR. D DEKA	PP, ASSAM
59	Bail Appln./2886/2022 FIXED	MD. MOINUL HAQUE @ GURABATTU <b>Versus</b> THE STATE OF ASSAM	MR. N ISLAM MS TH A DEVI	PP, ASSAM
<b>MOTION (BA)</b>				
60	Bail Appln./2947/2022 B/O	PRASHANT KATOWAL <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. N UPADHYAY MR. P DAS	MR A W AMAN (FOR INFORMANT) MS SURAYA RAHMAN (FOR INFORMANT) MR SARFRAZ NAWAZ (FOR INFORMANT) MR S A BARBHUYAN (FOR INFORMANT) MR S T ADNAN (FOR INFORMANT) PP, ASSAM
61	Bail Appln./2972/2022 B/O	DEEPAK BORA @ DEEP BORA <b>Versus</b> THE STATE OF ASSAM	MR. B DEKA MR L TASHI	PP, ASSAM
<b>MOTION</b>				
62	Crl.Pet./1121/2022 B/O	MRIGEN HALOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
63	AB/3291/2022 B/O	RAJ MOHAN RAY <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA	PP, ASSAM
64	AB/3293/2022 B/O	ABDUL GONI BARBHUYAN @ GONI MASTER <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. M ALOM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				



65	Bail Appln./2485/2022 WITH CASE DIARY, FIXED	SAHIDUL ISLAM @ MD. SAHIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
66	Bail Appln./2895/2022 BY SLIP	BUBUL AHMED <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED K SHIKDER	PP, ASSAM
67	<b>WITH</b> Bail Appln./2705/2022	BUBUL AHMED @BABUL AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR A K AHMED MR. D BORA MR. N MAHAJAN	PP, ASSAM

**BAIL HEARING**

68	AB/2431/2022 FIXED	NAZRUL ISLAM LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 09/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
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17)	MR S BORTHAKUR	09-11-2022	To	09-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Wednesday,9th November 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
64	WP(C)/4389/2020 PERSONAL APPEARANCE AT 10.30 AM, FIXED	GAUTAM LAHKAR AND 2 ORS <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 8 ORS	MR. S BORA MR. D P MANDAL MS J RAJKUMARI	MR G N SAHEWALLA (R7) MD ASLAM MR D SENAPATI (R7) MR P NAYAK, SC, GMDA AND GMC MR. MANAS J MISRA MR. A CHETIA (R7) MS. S. TODI (R7) MR H K SARMA (R7) SC, G M D A SC, GMC
<b>ORDERS</b>				
65	WP(C)/6810/2021 B/O	HITENDU RUDRA PAUL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	SC, P AND R.D. GA, ASSAM
66	WP(C)/4037/2022 B/O	ASSAM MOJURI SHRAMIK UNION AND ANR <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR. A R SIKDAR MR G KHANDELIA (r-6) MD A ALI MR. D DEKA MR. K DEKA (r-6) MR. S I TALUKDAR ASSTT.S.G.I. SC, REVENUE
67	WP(C)/4305/2022 B/O	JAMIRAN KHATUN AND 2 ORS <b>Versus</b> THE CHIEF GENERAL MANAGER (D), APDCL AND 8 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, APDCL MR M CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 09/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
46	Bail Appln./2795/2022 FIXED	MUZAMMEL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>HEARING</b>				
47	Crl.Pet./337/2019 WITH LCR 1 FILE, B/O	HIRA GOGOI <b>Versus</b> SANTOSH KUMAR AND ANR.	MR. A DEB MR. I CHOUDHURY MR. S Z RAHMAN MR. S Z RAHMAN	MS C M DEKA (R1) MR. D HUSSAIN (R1) MR. A S TAPADER (R1) MR M AHMED (R1) PP, ASSAM (R2)
48	Crl.A./29/2022 WITH LCR 6 FILES, B/O	RAJU AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/81/2022 <b>in</b> Crl.A./29/2022	RAJU AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
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**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[THIS BENCH WILL SIT AFTER RISING  
OF THE DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **ORDERS**

1	MACApp./337/2022 WITH LCR, B/O	RUNU BEGUM <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD. AND 2 ORS.	MS. M BORA	MR. R K BHATRA (r-1) MS P HAJURI (r-1) MS R GANGAWAT (r-1)
2	I.A.(Civil)/3066/2022 IN CRP/179/2014(D/O), FIXED in CRP/179/2014	RAM BAHADUR MAHATO <b>Versus</b> SMTI DIPTI PAUL	MR. SHEELADITYA	
3	I.A.(Civil)/3159/2022 IN CRP/74/2020(D/O) in CRP/74/2020	ON THE DEATH OF HAJI RASHID ALI LASKAR HIS LEGAL HEIRS IKBAL AHMED LASKAR AND 6 ORS <b>Versus</b> ABDUL MALIK LASKAR	MR. J LASKAR	MR. N H BARBHUIYA
4	WP(C)/6531/2022 WITH WP(C)/4855/2022 (D/O), FIXED  <b>WITH</b> I.A.(Civil)/3171/2022 in WP(C)/6531/2022	BANDISH ENTERPRISE <b>Versus</b> THE NUMALIGARH REFINERY LTD. AND 7 ORS.  BANDISH ENTERPRISE <b>Versus</b> THE NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. P K GOSWAMI MR P CHOUDHURY  MR. P K GOSWAMI MR P CHOUDHURY	MR. JYOTIRMOY ROY (r-1,2,3) MR. N DEKA (r-1,2,3) MR. M GOGOI (r-1,2,3)  MR. JYOTIRMOY ROY

#### **HEARING**

5	MACApp./301/2014 WITH LCR	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MARAMI DAS and 3 ORS.	MS.N MODI MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA MR.S DUTTA MR.C SHARMA	MRS. S KHATANIAR (R-1,2) MR.P K DAS MRS. C DAS (R-1,2) MS S SARMA
6	MACApp./165/2015 WITH LCR	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MRS FARIDA BEGUM and 2 ORS	MR.A DUTTA	MR.I A TALUKDARR-1 MS.P BARMAN(R-1)
7	MACApp./48/2017 WITH LCR	MD NUR JAMAL SK <b>Versus</b> SRI BHABESH DEKA and ANR	MR.A R AGARWALA MR.N ALAM R K	MR.R C PAUL(R-3) MR. S BASUMATARYR-3

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LEAVE NOTE OF ADVOCATES FOR 09/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR. I ALAM	04-11-2022	To	09-11-2022
12)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
13)	MR M Z AHMED	09-11-2022	To	10-11-2022
14)	MS. B DUTTA	09-11-2022	To	10-11-2022
15)	MR H S KALSI	09-11-2022	To	19-11-2022
16)	MR. DITUL DAS	09-11-2022	To	09-11-2022
17)	MR S BORTHAKUR	09-11-2022	To	09-11-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,9th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 23**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
54	Bail Appln./2971/2022 B/O	PRATIMA RABHA <b>Versus</b> THE STATE OF ASSAM	MR. M K BORAH MRS. P KASHYAP	PP, ASSAM
55	Bail Appln./2974/2022 B/O	MUSSTT. HENA KHAN <b>Versus</b> THE STATE OF ASSAM	MR. M K BORAH	PP, ASSAM
56	Bail Appln./2977/2022 B/O	PINKY JADAB <b>Versus</b> THE STATE OF ASSAM	MR. M K BORAH MRS. P KASHYAP	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
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6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
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12)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
13)	MR M Z AHMED	09-11-2022	To	10-11-2022
14)	MS. B DUTTA	09-11-2022	To	10-11-2022
15)	MR H S KALSI	09-11-2022	To	19-11-2022
16)	MR. DITUL DAS	09-11-2022	To	09-11-2022
17)	MR S BORTHAKUR	09-11-2022	To	09-11-2022





# ***The Gauhati High Court, At Guwahati***

**[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]**

**[SUPPLEMENTARY CAUSE LIST-I]**

**[ FOR WEDNESDAY THE 9<sup>TH</sup> DAY OF NOVEMBER, 2022 ]**

**[AT 10:30 AM]**

**BEFORE**

**HON'BLE MRS. JUSTICE MALASRI NANDI  
[COURT NO. 20]**

**FOR JUDGMENT**

**[ JUDGMENT OF THE FOLLOWING CASE PERTAINING TO  
ITANAGAR BENCH WILL BE DELIVERED BY HER LORDSHIP  
AT THE PRINCIPAL SEAT AT 10:30 AM THROUGH REMOTE  
VIDEO CONFERENCING ]**

**LINK FOR REMOTE VIDEO CONFERENCING:**

**<https://meet.google.com/iiu-zznv-iye>**

1	CRP/33/2017	SHRI TAGIO TAGIO	MR. G TARAK T GARAM L ASHA S TADA B GANGA	MR. T ETE T KUMAR D DOILYANG MR. T BAYOR P K GOUR N GAMDIK
		<b>Versus</b>		
		SHRI RIGAM TATUM		

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TOTAL - 1  
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